

COURT- I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. no. 3 of 2012

Dated : 31st July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Indian Biomass Power Association ... Appellant(s)
Versus
Ministry of Power, Government of India & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Ganesan Umapathy
Ms. R.Mekhala

Counsel for the Respondent(s): Mr. Rutwik Panda and
Mr. Anshu Malik for OERC
Ms. Suparna Srivastava for R-5 & R-8
Mr. S. Vallinayagam for TNERC
Mr. K.V. Mohan and
Mr. K.V. Balakrishnan for APERC
Mr. C.K. Rai for R-6

ORDER

Mr. G. Umapathy, Learned Counsel for the Appellant has filed the response to the draft order after serving copy on the other side. The other Learned Counsel for the Respondents want to file their respective responses. Accordingly, they are directed to file their respective responses on or before 02.09.2014 after serving copy on the other side.

Post the matter for further hearing on **02.09.2014 at 2.30 p.m.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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